


OFFICE OF THE DISTRICT & SESSIONS JUDGE : WEST : DELHI

ORDER

Pursuant to the letter No. 104/RG/DHC/2018 dated 11.10.2018 of Hon'ble High Court of Delhi, New Delhi all the officials posted in the West District are hereby directed that the practice of taking leave/not attending the court/office, non-observing court working hours be discouraged.

The Officials are further directed to avail leave only in exceptional and emergent circumstances.


16/10/18

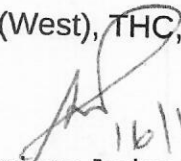
(SANJAY KUMAR)
District & Sessions Judge (Officiating)
West District, Delhi

29330-29399
No.Admn/D&SJ/West/2018

Delhi, dated...16/10/18

Copy forwarded for information & necessary action to:

- 1 The District & Sessions Judge (HQs), Delhi
- 2 All the Judicial Officers, West District, Tis Hazari Courts, Delhi with the request to bring into the notice of staff working under their control for strict compliance.
- 3 All the Branch-in-charges/AAO/Sr. Judicial Assistant/JA of Branches of West District with the request to bring into the notice of the staff working under their control for strict compliance.
- 4 Administrative Officer (Judicial), Administration Branch-I, Central District, THC, Delhi
- 5 Web-site Committee, Tis Hazari Courts, Delhi
- 6 Personal Office of the District & Sessions Judge (West), THC, Delhi.


16/10/18

District & Sessions Judge (Officiating)
West District, Delhi